

[Mr. Deputy-Speaker]

tion which had cost the lives of so many of our countrymen. The adulteration of drugs and food has become so prevalent in the country that I think we should take this matter a little more seriously. Therefore, I feel that that bottle may be sent to the hon. Minister of Health....

SHRI PILOO MODY (Godhra): Do not send it to Dr. Karan Singh. He will drink it:

MR. DEPUTY-SPEAKER: Let him make a thorough inquiry into this. If there are insects inside the Lamca bottle, how many of our countrymen are drinking this adulterated stuff.

13 hrs.

Let them make an inquiry and then come before the House with the finding.

SHRI K S CHAVDA (Patan): Coca-cola also

MR. DEPUTY-SPEAKER: At the moment it is Lamca.

(iii) I I T., KHARAGPUR

SHRI SAMAR GUHA (Contai): I want to draw your attention under Rule 377 to a serious condition that has been created in one of our premier Institutes of Technology, the I I T. Kharagpur. It is strange that a genius has been found in the India Tobacco Co. The Chairman of India Tobacco Co. has been made Chairman of the Board of Governors of the IIT. I do not know what technological knowledge he possesses.

AN HON. MEMBERS: He is a member of the Board of the Reserve Bank also.

SHRI SAMAR GUHA: I do not know whether he has an engineering degree or whether he has any experience of running any engineering institute.

The Kharagpur Technological Institute is a premier Institute of Technology imparting higher engineering education to our students. It was

set up by Dr. B. C. Roy and Dr. J. C. Ghosh. This genius of the India Tobacco Co. immediately found two other geniuses in his company—or is it geni? I do not know English well enough. Another genius was immediately taken, a retired man, an executive officer on a salary of Rs. 1,800 as the Chief Personnel Adviser to the Chairman of the Board of Governors. In violation of all accepted procedure of giving appointment, without issuing an advertisement, without constituting any selection board, without even approval of the Visitor, the President of India, he appointed that gentleman.

SHRI PILOO MODY: What is his name?

SHRI SAMAR GUHA: He appointed another gentleman of India Tobacco Co.

SHRI PILOO MODY: What is his name?

SHRI SAMAR GUHA: The first name is Shri A. N. Haksar, the second is Shri A. M. Sharma and the third name is Shri Barua, an executive officer. He is also a retired officer (Interruptions).

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): He is a Bengali Barua!

SHRI SAMAR GUHA: The third man is also of the India Tobacco Co. I do not know what type of technological knowledge he has developed. He has been made the Supreme authority to go into the affairs of the Institute of Technology and suggest changes in policy matters and structural changes also in the whole administration of the IIT.

There is a strange report that this gentleman, the Chairman of India Tobacco Co., invited the students/staff to a cocktail party in which he distributed drinks (hot) to the students also.

SHRI PILOO MODY: What else do you distribute at a cocktail party?

SHRI SAMAR GUHA: His whole business was directed against the present Director, Shri Basu, and the Registrar, Shri Sur. His whole plan is to drive them out. He has already written a letter to the Minister of Education, Prof. Nurul Hasan. I have sent that letter to you. This man is so much of an aspirant that not only is he satisfied with the Chairmanship of India Tobacco Co., and in becoming the Chairman of the Board of Directors of IIT, but he now wants to become the Chairman of the Indian Institute of Management by ousting Shri Ajoy Kumar Mukherjee and another gentleman. He has written a letter to Prof. Nurul Hasan, a copy of which also I have given to you. I shall just read one sentence from that letter written to Prof. Nurul Hasan:

"As very kindly indicated, I would only be too willing to take up the responsibility of the Chairmanship of the Board of Governors of the Indian Institute of Management at Barrackpore."

He is not satisfied with one Chairmanship and also another Chairmanship in the Indian Institute of Technology, but now he is aspiring to become the Chairman of the Institute of Management also. He has written a letter as if he is dictating things to the Minister of Education. He has suggested that there will be four Deanships and men of his choice will be there; perhaps they are men either from the Indian Tobacco Co., or any liquor company, I do not know.

Already there is a journalists' Association's resolution, a copy of which also I have given to you. That resolution strongly condemns this whole procedure. They have used the word "nefarious". I do not want to repeat that word. But they have been so much exercised over the whole

matter. This is a game of intrigue; a game of collusion. The Institute of Technology is to be run by a man who has no technological knowledge whatsoever! If this is a thing which goes on, what will be the fate of this country? What will happen to this country if the Chairman of the Indian Tobacco Co., is to be in full charge of running a premier institute of technology, when the future of the country lies in technology, the future of our industries depends on technology and the future of science depends on technology?

Therefore I would request the Government through you, and the hon. Minister through you, to come out with a statement. I have given you the papers. I want to know from the hon. Minister whether eminent men like Dr. Triguna Sen or Dr. Gill of Chandigarh who have the knowledge and experience of running engineering institutes and of technology in this country, some such men, will be immediately asked,—whether their services will be requisitioned—to go fully into the whole affair of the Indian Institute of Technology at Kharagpur. Otherwise, an explosive situation may develop there. We cannot blame the students. If those students are dissatisfied, other results may follow. A chaotic condition like strikes and other situations may develop which I do not want, it being a premier technological institute which will produce our future engineers and technologists.

Therefore, I want the hon. Minister to come out with a proper statement over the whole affair. The letters that have been written indicate that already certain things have happened leading to the appointment of this genius, Mr. A. N. Haksar! What are those things may also be brought to the notice of this House.

MR. DEPUTY-SPEAKER: These proceedings and the letter which was sent to me may be sent to the Minister concerned.